

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/299/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : PREMCHANDRAN (RP)
NAME OF THE RESPONDENT(S) : P dot G Constructions P.Ltd.
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

ORDER

Matter is called. There is no representation on behalf of both the parties. Matter is adjourned for their presence. Put up on 06.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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